

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 493 OF 2016

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand Urja Vikas Nigam Ltd. & Anr.Appellant (s)

Versus

M/s. Inland Power Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

ORDER

Learned counsel for the applicant/appellant seeks four weeks time to cure the defects. Permission is granted and the defects may be cured on or before 30.06.2016.

List the matter on **14.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**